

RAJASTHAN HIGH COURT, JODHPUR.

NOTICE

No. I/A(iii)(a)(1)10/2019/1669

Date: 12/09/23

1. Anil Sen S/o Prahlad Chand Sen,
Indira Colony Gulabpura, Muharram Ke Kue Ke Pass,
Bhilwara-311021.
E-mail- anilsen173@gmail.com
2. Harshit Kumar Sharma S/o Tirth Narayan Sharma,
Near Gayatri Mandir, Vatika, Jaipur-303905
E-mail- harshitsharmawatika@gmail.com
3. Pawan Saini S/o Om Prakash Saini,
40, Mansinghpura, Tonk Road,
Jaipur-302018
E-mail- pawan071997@gmail.com

You are informed that upon declaring successful in the recruitment to the post of Junior Judicial Assistant, you were offered appointment as Probationer Trainee Junior Judicial Assistant vide order No. Estt/HC/2023/363 dated 23.08.2023 with the direction to join your duties upto 02.09.2023 but you failed to join the duties in the stipulated time.

You are, therefore, directed to join your duties upto 22.09.2023 if you so desire, failing which your appointment to the post of Junior Judicial Assistant would be cancelled, automatically.


REGISTRAR (ADMN.)